

(b) if so, whether it is also a fact that there is mention of assistance to Pakistan and assistance being provided to other countries of the world in it; and

(c) if so, the facts thereof and whether any diplomatic action has been taken on international level by India in this context and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED) :
(a) and (b) On 8 November, 2011 the Director General of the International Atomic Energy Agency (IAEA) issued a report on "Implementation of the NPT Safeguards Agreement and relevant provisions of Security Council resolutions in the Islamic Republic of Iran." There is a mention of Pakistan in a footnote of the report.

(c) India has said that the DG's Report highlights once again the need for international focus on the role of the so-called Clandestine Proliferation Network.

Legal provisional for foreign visits

†1131. SHRI RAGHUNANDAN SHARMA : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the legal provisions concerning the foreign visits of official and non-official of the Ministers of Central Government;

(b) the details of the official and non-official visits of the Ministers of Central Government during the last three years; and

(c) the details of the applications sent by the Ministers of Central Government for foreign visits during the last three years and the number of those approved?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED) :
(a) Political clearances for official and non-officials foreign visits of the Ministers of the Central Government are granted as per the guidelines issued by the Cabinet Secretariat from time to time.

(b) and (c) The details of such political clearances issued for foreign visits of the Ministers of the Central Government during the last three years are given below:

†Original notice of the question was received in Hindi.

Year	Total applications for political clearances received	Political clearances for Official visits	Political clearances for Private Vsits	Political clearances approved	Political clearances declined
2009	245	203	42	240	05
2010	419	322	97	406	13
2011 (till 25.11.2011)	351	278	73	337	14

Construction of barracks/towers by Pakistan on borders

1132. SHRIMATI KUSUM RAI:

SHRI PRABHAT JHA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Pakistan has undertaken construction of large number of barracks and towers along the border after both the nations has agreed for ceasefire in November, 2003;
- (b) if so, the details thereof;
- (c) the response of Government thereto;
- (d) whether Government has expressed its concern to Pakistan's Government; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED) :

(a) and (b) Government has seen reports that Pakistan has constructed and carried out repair of bunkers, morchas and towers. The details, as per available records, are as follows:

Particulars	2004	2005	2006	2007	2008	2009	2010	2011	Total
Bunkers	101	65	131	63	85	133	159	119	856
Morchas	14	14	29	34	54	67	14	35	261
Towers	29	81	53	112	24	48	41	09	378
Posts/BOPs*	18	35	30	33	02	16	07	02	143

*Border Observation Post.